

1
IN THE HIGH COURT OF MADHYA PRADESH
AT GWALIOR

BEFORE
HON'BLE SHRI JUSTICE GURPAL SINGH AHLUWALIA

ON THE 29th OF SEPTEMBER, 2022

WRIT PETITION No. 23474 of 2021

BETWEEN:-

RAKESH MOHAN DIXIT, S/O LATE SHRI S.N.
DIXIT, AGE: 62 YEARS, OCCUPATION: RETIRED,
R/O: B-482, MAIN ROAD, ANAND NAGAR,
GWALIOR (MADHYA PRADESH)

.....PETITIONER

(BY SHRI SIDDHARTH SHARMA- ADVOCATE)

AND

1. STATE OF MADHYA PRADESH PRINCIPAL
SECRETARY, DEPARTMENT OF HOME,
VALLABH BHAWAN, BHOPAL (MADHYA
PRADESH)
2. DIRECTOR GENERAL OF POLICE,
JAHANGIRABAD, BHOPAL
3. SUPERINTENDENT OF POLICE, GWALIOR,
DISTRICT GWALIOR (MADHYA PRADESH)
4. JOINT DIRECTOR, PENSION DEPARTMENT,
GWALIOR

.....RESPONDENTS

(BY SHRI JITESH SHARMA- GOVERNMENT ADVOCATE)

.....
*This petition coming on for hearing this day, the court passed the
following:*

ORDER

This case has been listed in supplementary list on a mention made by the
petitioner for withdrawal of the petition.

At the request of the counsel for the petitioner, the petition is **dismissed
as withdrawn.**

Pj'S/-

